

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO.9803 OF 2020

PETITIONER:

1. GURUVAYUR LODGE OWNERS ASSOCIATION,  
KERALA TOWER BUILDING, EAST NADA,  
GURUVAYUR, THRISSUR DISTRICT -680101  
REPRESENTED BY SECRETARY O.V.MOHANAKRISHNAN,  
AGED 55 YEARS, S/O NARAYANAN NAIR,  
SREELAKSHMI, INNER RING ROAD,  
EAST NADA, GURUVAYUR- 680101.
2. V.S. VELAYUDHAN, AGED 85 YEARS,  
S/O SANKARANKUTTY, VALASSERY HOUSE,  
P.O.NENMINI, GURUVAYUR AMSOM DESOM,  
CHAVAKKAD THALUK, THRISSUR DISTRICT.

BY ADVOS. SRI. RAJIT AND  
SMT. PARVATHY MANOJ

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY SECRETARY,  
MINISTRY OF HOME AFFAIRS
2. STATE OF KERALA,  
DEPARTMENT OF HOME AFFAIRS,  
REPRESENTED BY THE HOME SECRETARY,  
SECRETARIAT, THIRUVANANTHAPURAM - 695 001
3. NATIONAL EXECUTIVE COMMITTEE,  
REPRESENTED BY ITS CHAIRPERSON,  
DISASTER MANAGEMENT DIVISION,  
MINISTRY OF HOME AFFAIRS
4. STATE DISASTER MANAGEMENT AUTHORITY,  
REPRESENTED BY ITS CHAIRPERSON,  
VIKAS BHAVAN, P.O,  
OBSERVATORY HILLS,  
KANAKAKKUNNU PALACE,  
NANTHANCOD, E,  
THIRUVANANTHAPURAM, KERALA 695033
5. THE DISTRICT COLLECTOR, COLLECTORATE,

AYYANTHOLE, THRISSUR -680003

6. THE SECRETARY, GURUVAYUR MUNICIPALITY,  
GURUVAYUR, THRISSUR- 680 104.
7. INCIDENTAL COMMANDER AND TAHSHILDAR,  
CHAVAKKAD TALUK, TALUK OFFICE, THRISSUR - 680 101
8. DISTRICT DISASTER MANAGEMENT AUTHORITY CHAIRPERSON,  
THRISSUR DISTRICT, COLLECTORATE,  
AYYANTHOLE, THRISSUR - 680003
9. STATION HOUSE OFFICER. GURUVAYUR,  
CHAVAKKAD TALUK, THRISSUR DISTRICT - 680 101

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THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15<sup>TH</sup> DAY OF MAY, 2020/25<sup>TH</sup> VAISAKHA, 1942

W.P(C) NO.9921 OF 2020

PETITIONER:-

SREE GURUVAYURAPPA SEVA SANGAM'  
EAST NADA, GURUVAYOOR  
THRISSUR DISTRICT - 680 101  
REPRESENTED BY ITS PRESIDENT  
T.SASIDHARAN, S/O.PARAMESWARAN, AGED 65 YEARS  
THYKKOOTTU HOUSE, KOLADIPPADI, PO THYKKAD  
GURUVAYOOR, THRISSUR DISTRICT - 680 104

BY.ADV.K.MOHANAKANNAN

RESPONDENTS:

1. UNION OF INDIA, REPRESENTED BY SECRETARY,  
MINISTRY OF HOME AFFAIRS, NEW DELHI-110 001
2. STATE OF KERALA,  
DEPARTMENT OF HOME AFFAIRS,  
REPRESENTED BY THE HOME SECRETARY,  
SECRETARIAT,  
THIRUVANANTHAPURAM - 695 001
3. NATIONAL EXECUTIVE COMMITTEE,  
REPRESENTED BY ITS CHAIRPERSON,  
DISASTER MANAGEMENT DIVISION,  
MINISTRY OF HOME AFFAIRS ,  
NEW DELHI-110 001
4. STATE DISASTER MANAGEMENT AUTHORITY,  
REPRESENTED BY ITS CHAIRPERSON,  
VIKAS BHAVAN, P.O,  
OBSERVATORY HILLS,  
KANAKAKUNNU PALACE, NANTHANCODE,  
THIRUVANANTHAPURAM, KERALA 695033
5. THE DISTRICT COLLECTOR,  
COLLECTORATE, AYYANTHOLE,  
THRISSUR -680003

6. THE SECRETARY, GURUVAYUR MUNICIPALITY,  
GURUVAYUR,  
THRISSUR- 680 104.
7. INCIDENTAL COMMANDER AND TAHSHILDAR,  
CHAVAKKAD TALUK,  
TALUK OFFICE, THRISSUR - 680 101
8. DISTRICT DISASTER MANAGEMENT AUTHORITY CHAIRPERSON,  
THRISSUR DISTRICT,  
COLLECTORATE, AYYANTHOLE,  
THRISSUR - 680003
9. STATION HOUSE OFFICER. GURUVAYUR,  
CHAVAKKAD TALUK, THRISSUR DISTRICT - 680 101
10. GURUVAYUR LODGE OWNERS ASSOCIATION,  
KERALA TOWER BUILDING, EAST NADA,  
GURUVAYUR, THRISSUR DISTRICT -680101  
REPRESENTED BY SECRETARY  
O.V.MOHANAKRISHNAN,

R BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**ORDER**

It is submitted that pursuant to the orders were issued by this Court on 13.05.2020, a meeting was convened by the District Collector, Thrissur at 12.00.p.m on 14.05.2020.

2. The learned counsel for the petitioners in each of the cases submit that an amicable solution has been arrived at, which is acceptable to all the parties.

3. The learned Government Pleader states that proceedings recording the gist of the decisions taken yesterday (14.05.2020) will be placed on record.

Accordingly, these matters are adjourned to 25.05.2020, for enabling the Government Pleader to place the report of the District Collector on record.

Post on 27.05.2020.

Sd/-

**GOPINATH P  
JUDGE**

**SMA**

APPENDIX OF 9803 OF 2020

PETITIONERS' EXHIBITS:

EXHIBIT P1: TRUE COPY OF THE STANDARD OPERATING  
PROTOCOL DATED 05.05.2020 ISSUED BY THE 3<sup>RD</sup> RESPONDENT

EXHIBIT P2: TRUE COPY OF THE REPRESENTATION  
DATED 04.05.2020, PREFERRED BY THE PETITIONER BEFORE  
THE 6<sup>TH</sup> RESPONDENT MUNICIPALITY

EXHIBIT P3: TRUE COPY OF THE REPRESENTATION PREFERRED  
BY THE PETITIONER BEFORE THE 5<sup>TH</sup> RESPONDENT DISTRICT  
COLLECTOR DATED 05.05.2020 17

EXHIBIT P4 : TRUE COPY OF THE NOTICE BEARING  
NO.C2/3751/2020 DATED 06.05.2020 ISSUED BY THE 7<sup>TH</sup>  
RESPONDENT

APPENDIX OF 9921 OF 2020

PETITIONER'S EXHIBITS:-

EXHIBIT.P1: TRUE COPY OF THE DECISION TAKEN BY THE  
SANGHAM DT.8-5-2020

EXHIBIT.P2: TRUE COPY OF THE ORDER NO.C-2-3751/2020 DATED  
6-5-2020 ISSUED BY THE TAHSILDAR

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